

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

6. C.P.(IB)-18(MB)/2022

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Shree Marketing

V/s.

VHM Industries Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**15.02.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
/RKS/

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)